RAJYA SABHA

Friday, the zoth August, 1976129th Sravana, 1898 (Saka)

The House met at eleven of the clock, [Mr. Chairman in the Chair]

REFERENCE TO COVERAGE OF PROCEEDINGS OF PARLIAMENT IN THE PRESS

SHRI BHUPESH GUPTA (West Bengal): Before you start, I wish to bring to your notice again the important matter of coverage of Parliament in the press. I am not speaking about All India Radio. It is doing a little better. Sir, yesterday I mentioned that you should look into this matter and see as to whether the reporting is done faithfully. There is a complete blackout by certain sections of the press in order to create an impression in the country as if Parliament has ceased to exist except for the Government. It is a left-handed blow to the Government and also to the Opposition or to the Private Members. Therefore, I am speaking not only for us, but for them also because I think that some of the big papers are taking a revenge on parliament. They are so reporting the proceedings of parliament that people lose all faith and interest in Parliament.

SHRI KALYAN ROY: It is a highly calculated move.

SHRI BHUPESH GUPTA: Take the case of Hindustan Times, Statesman, Tinv-s of India or Indian Express. These are the four leading newspapers. Sir, you xead yourself and come to the conclusion whether any faithful reporting is being done. If you hear the All India Radio, it is not that bad. Therefore, I won't blame the Government for it. Well, the

Government may have some ideas about it. But All India Radio is not so bad and is not doing it in the same manner as some others are doing it. Therefore, the matter needs the attention not only of you but also of the Government. But we are concerned with you here. I have brought some of the papers. MISA was discussed yesterday. Few from this side spoke and many from that side spoke. I do not like them to be blacked out in the papers. We also spoke. We have, of course, been prpcticalli blacked out. What has been given is whal Mr. Brahmananda Reddi said as t we were here listening to the speed: of the Minister and Parliament trans "ctt< no other business except that of Mr. Brah mananda Reddi's speech with some addi tions here and there. Mr. Bhatt spoke He spoke against us. Others also spoke They are not covered.

MR. CHAIRMAN: If you speak nov the Question Hour will be wasted. You ma speak after the Question Hour.

SHRI BHUPESH GUPTA! Yes, sil

ORAL ANSWERS TO QUESTIONS चीन द्वारा भारत में राजदूत की नियुक्ति

ं ®211. श्री स्रोम प्रकाश त्यागी : श्री प्रकाशवीर शास्त्री :

क्या विदेश मंती यह बताने की कुर करेंगे कि :

- (क) क्या चीन की सरकार ने भार में अपने राजदूत की नियुक्ति कर दी है श्रीर
- (ख) यदि नहीं, तो राजदूत के व तक नियुक्त किये जाने की सम्भावना है

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Appointment of ambassador to India by China

ail. SHRI OM PRAKASH TYAGI: SHRI PRAKASH VEER SHASTRLJ

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government of China have appointed their ambassador to India; and
- (b) if not, by when an ambassador is likely to be appointed.']

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b) Yes, Sir. The Chinese Ambassador-designate is expected to take up his assignment shortly.

^{\$}[क्विंश मंत्रालय में उपमंत्री (श्री विधित पाल वास): (क) श्रीर (ख) जी हां। उम्मीद है कि चीन के मनोगीत राजदूत शी ही श्रपना पद ग्रहुण कर लेंगे।]

श्री प्रकाशवीर शास्त्री: श्रीमन्, यह प्रश्न तब दिया था जब चाइनीज एम्बैसंडर की नियुक्ति नहीं हुई थी। सौभाग्य की बात है कि श्रव दोनों श्रोर से राजदूतों की बोघणा हो चुकी है श्रौर उनकी नियुक्तियां भी हो चुकी हैं। मैं यह जानना चाहता हूं कि भारतीय राजदूत जब से पीकिंग पहुंचे हैं उन्होंने किसी प्रकार की रिपोर्ट भेजी है कि क्या जो चीनी पत्नों में पहले भारत-विरोधी रवैया था या चीन का जो भारत-विरोधी रवैया था या चीन का जो भारत-विरोधी रव था उसमें किसी प्रकार का कोई परिवर्तन हमा है?

t[English translation.]

{The question was actually asked on the floor of the House by Shri Prakash Veer Shastri.

§Hindi translation.

SHRI BIPINPAL DAS: Sir, by the time our Ambassador hardly settled down in Peking, there was a great earthquake and the whole thing was dislocated. AH' the embassies were dislocated. The people had to leave their homes and live outside. Some of the people had to leave Peking and go to Hong Kong and Canton. In the present context of the situation, no full report is possible. Therefore, we are still awaiting full assessment and report from our Ambassador.

श्री प्रकाशवीर शास्त्री: मैं यह जानना चाहता था कि उनकी ग्रपनी रिपोर्ट क्या है। ग्राप ग्रगर नहीं बताना चाहते तो दूसरी बात है। इस समाचार में कहां तक सत्यांश है कि जो हमारे राजदूत पोर्किंग में हैं—राजदूतों को दूसरे देशों में ग्राने-जाने की, वहां की परिस्थितियों से परिचित होने की उन्मुक्त सुविधायें होती हैं—उन पर यह प्रतिवन्ध है कि वे पीर्किंग या पीर्किंग से 15 मील से ग्रधिक दूर नहीं जा सकते ? ग्रगर इसमें सच्चाई है तो क्या इसी प्रकार के प्रतिबन्ध ग्रापने चीनी राजदूत पर लागू किये हैं ?

SHRI BIPINPAL DAS :A11 the facilities that are available to other Ambassadors are also to be made available to out Ambassador.

DR. V. P. DUTT: Sir, the Ambassadors are being exchanged between China and India. I know that there has been an earthquake and, therefore, there has been considerable disruption. But I would like to know whether any steps have been taken to further develop this process of normalisation that has taken place in the direction of cultural exchanges or trade between the two countries and, if so, what are these steps that are being taken.

SHRI BIPINPAL DAS: Sir, the Chinese Ambassador has yet to come and take up his position in New Delhi. Let him come and let the things take some shape- Let us wait for the development*

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and according to the developments we shall take steps,

SHRI • HARSH DEO MALAVIYA: Sir, everybody is welcoming the attempts of the Government of India to improve its relations with China but friendship comes from two sides. Now, I would like to point out to the hon. Minister that, according to reports, the Chinese continue their hostile attitude towards India. In Bangladesh also they have made a certain statement on the basis of which Mr. Zia-ur-Rahman has made a statemei-t. Then, again, on the question of Kashmir this old question between India and Pakistan, they are again provoking Pakistan on the one hand and they are also provoking Bangladesh on the other hand. So, may I know from the hon. Minister whether he would consider the advisability of pointing out to the Government of China that in the interests of our better relations they should also reciprocate the feelings that we are having? We had a long show on the T.V. the other day which showed what they were doing in connection with the earthquake relief measures. On our side we are very friendly. Will you kindly point out to them that we are not very much happy with their attitude P

SHRI BIPINPAL DAS: Sir, I entirely agree with the hon. Member that friendship is a two-way traffic. It is also certainly true that when we are trying to develop our friendship, they should not do any propaganda against us. Sir, we are not aware of any direct anti-India propaganda being done by them in the recent past.

Aluminium Corporation of India Ltd., Asansol

*2i2. SHRI MAQSOOD ALI KHAN : SHRI SYED AHMAD HASHMI: Will the Minister of LABOUR be

(The question was actually asked on the floor of the House by Shri Magsood Ali Khan.

pleased to refer to answer to Unstarred Ouestion 809 given in the Rajva Sabha on the 2nd April, 1976 and state by when the Aluminium Corporation of India Ltd., Asansol, is likely to restart functioning?

THE MINISTER OF LABOUR (SHRI K. V. **RAGHUNATHA** REDDY): Accordin g to the information made available by the Ministry of Steel and Mines (Department of Mines), Aluminium Corporation of India undertaken to restart its fabrication plants to begin with and after an interval, the "upstream" miring, alumina making, and smelting operations. The Corporation is now finally negotiating with the financial institutions for securing term-loans and cash credit facilities for working capital.

SHRI MAQSOOD ALI KHAN: Sir, as far as I know the Aluminium Corporation of India is owned by the J. K Industries, which is a monopoly house. I would like to know what the understanding between the Government ai dthis monopoly house is so far as production is concerned and so far as the question of rehabilitation of labour is concerned. I would also like to know whether for the days when the labour was out of job any payment is going to be made to them.

SHRI K. V. RAGHUNATHA REDDY: Sir, there is nothing like an understanding between the Government and the monopoly house. This is a matter of reopening and restarting the Aluminium Corporation owned by a certain business house here. Now, Sir, it was claimed by this company that as a result of a strike they had to declare a lock-out and they had to face certain financial stringency plus production problems. Now they have resolved some of the problems and the Government has helped them to resolve those problems. They are trying to negotiate with the financial institutions. After settling all these financial problems they are going into production and, I think